Sixteenth Loksabha

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Title: Need to establish an Indian Institute of Information Technology at Karimnagar, Telangana.

SHRI B. VINOD KUMAR (KARIMNAGAR): India is regarded as one of the leaders in information technology and associated services. The Indian Institutes of Information Technology IIITs provide the country with education and training for the required manpower and develop new knowledge in the IT space. Four IIITs were set up by way of the IIIT Act, 2004 and recently the Government passed the Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017 to set up another twenty institutes of national importance by way of public-private partnership.

To set up such an institute, a proposal from the State Government would have to be approved by the Union Government after considering a host of factors such as capital investment, eligible industry partner, expertise of such partner, free land made available by the State, etc. Upon acceptance, the Centre enters into an MoU with the State, which will outline details such as the investment proposal of capital and the commitment of the centre, state, and the industry partner in ensuring autonomy of the institutes, among others.

While some states in the country have had multiple sanctioned IIITs, the newly formed State of Telangana has yet to establish its first IIIT due to lack of sanction by the Centre. The Chief Minister, Shri K. Chandrashekhar Rao has written to the Hon'ble Prime Minister and the Union Minister of Human Resource Development regarding this issue. The State Government of Telangana has assured to provide land, financial support and any other assistance required to establish this important institute in Telangana.

Therefore, I urge upon the Union Government to sanction the establishment of an Indian Institute of Information Technology at Karimnagar, Telangana at the earliest to further develop

the IT sector in Telangana.